## LOK SABHA DEBATES

## LOK SABHA

Friday, August 1, 1975/Sravana 10, 1897 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

ORDERS OF DELIMITATION COMMISSION re. BIHAR AND WEST BENGAL

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. SAROJI-NI MAHISHI): I beg to lay on the Table a copy each of the following Orders (Hindi and English versions) of the Delimitation Commission under sub-section (3) of section 10 of the Delimitation Act, 1972:—

- (i) Order No. 43 of the Delimitation Commission in respect of the State of Bihar, published in Notification No. SO. 291(E) in Gazette of India dated the 30th June, 1975.
- (ii) Order No. 45 of the Delimitation Commission in respect of the State of West Bengal, published in Notification No S.O. 290(E) in Gazette of India dated the 30th June, 1975.

[Placed in Library. See No. LT-9913/75.]

REVIEW AND ANNUAL REPORT OF CEN-TRAL ROAD TRANSPORT CORPORATION LTD., CALCUTTA FOR 1973-74 WITH AUDIT REPORT

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRI-VEDI): I beg to lay on the Table a copy each of the following papers (in 1210 LS-1.

- Hind<sub>1</sub> and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
  - (i) Review by the Government on the working of the Central Road Transport Corporation Limited, Calcutta, for the year 1973-74.
  - (ii) Annual Report of the Central Road Transport Corporation Limited, Calcutta for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-9914/]75.]

COIR BOARD SERVICES (CLASSIFICATION, CONTROL AND APPEAL) AMNDT. BYE-LAWS, 1975

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI SHARMA): On behalf of Shri Ziaur Rahman Ansari, I beg to lay on the Table a copy of the Coir Board Services (Classification, Control and Appeal) Amendment bye-laws, 1975 (Hindi and English versions) published in Notification No. S.O. 2279 in Gazette of India dated the 19th July, 1975, issued under sub-section (1) of section 27 of the Coir Industry Act, [Placed in Library See No. LT-9915/75.]

NOTIFICATION UNDER FERTILIZER (CONTROL) ORDER, 1957

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN): On behalf of Shri Prabhudas Patel, I beg to lay on the Table a copy of Notification No. G.S.R. 418(E) (Hindi and English versions) published in Gazette of India dated